

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.171/09/HDB//2017
NAME OF THE COMPANY	Bumblebee Electronics Private Limited
NAME OF THE PETITIONER(S)	Varnika Industries Private Limited
NAME OF THE RESPONDENT(S)	Bumblebee Electronics Private Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Ravi Kumar	Advocate Financial Advisor	9963067404	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. K.V. SRINIVAS	Advocate	9959 22215 KOSR ASSETS ADVISORY	[Signature]

ORDER

Heard Mr.V.Ravi Kumar, Learned Counsel for the Petitioner and  
Dr.K.V.Srinivas, Learned Counsel for the Respondent.

The Learned R.P. is directed to submit the Progress Report. Case  
is posted to 23.01.2018

  
Member (T)

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Member (J)